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PART IX.

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR NO. 48.

FROM

P. N. RAJAGOPAL, Esq.,
COMPTROLLER, ORISSA.

TO

ALL DRAWING AND DISBURSING OFFICERS OF THE
CENTRAL DEPARTMENTS IN ORISSA.

Ranchi, the 21st September 1938.

SUBJECT.—Printing of Central forms on blue paper.

SIR,

I HAVE the honour to state that the Government of India decided in their Finance Department letter no. D. 480-F., dated the 12th February 1938 (copy enclosed) that in future all chalans, bills, vouchers, cheques, etc., pertaining to Central transactions should be printed on blue paper and to request that steps may kindly be taken to give effect to the above decision as early as possible. The sources of supply of the forms in question are specified in the attached list.

I have the honour to be,

SIR,

Your most obedient servant,

P. N. RAJAGOPAL,
Comptroller, Orissa.

Copy of letter no. D. 480-F., dated the 12th February 1938, from the Government of India, Finance Department, to the address of all Departments, of the Government of India, etc.

SUBJECT.—Printing of Central forms on blue paper.

In continuation of this endorsement no. D. 1198/Ref., dated the 3rd April 1937, the undersigned is directed to state that the Government of India have decided that in future all chalans, bills, vouchers, cheques, etc., pertaining to Central transactions should be printed on blue paper and to request that steps may be taken to give effect to this decision as early as possible. A copy of this Department letter no. D/8813-F., dated the 24th December 1937, to the Controller of Printing and Stationery, is enclosed for information.

List of forms pertaining to the transactions of the Central Government with Treasuries or Banks which are to be printed on blue paper.

A.

Form no.	Remarks.
"C. A. C." 1, 1-A, 2, 10, 11, 13, 14-A, 15, 15-B, 16, 17, 27 and 33.	These are Government of India standard forms and may be obtained direct from the Manager, Forms Press, 166, Dharamtala Street, Calcutta, by forwarding to that officer an indent on form S. 96, in duplicate. Copies of the indent form S. 93 are also obtainable from the Forms Press, Calcutta.
"S" 59, 64 and 135	
"S. Y." 29, 32, 35, 68, 133, 163, 181, 278, 282, 233, 234, 288, 233, 294 and 326.	
"G.P.F." 11-A.	
"A.T.C." 8-A and 19-C.	
"Try" 17 (C.A.C. II-32-A), 19, 28 and 35.	

C.A.C. 40-A and 55 ... The question of standardising these forms is at present under the consideration of the Accountant-General, Central Revenues, New Delhi.

B.

C.A.C. 41 ... This has also been standardised as a Government of India standard form bearing the no. "Try" 22. It may be used only in areas where Urdu is the vernacular. The standardised form is obtainable from the Forms Press, Calcutta.

In the case of other vernaculars, the form will be printed as a special form as mentioned below.

"C.A.C." 41 (for areas where Urdu is not the vernacular), 62, 67 and 68. These will be printed on blue paper as special forms for the Accountants-General, Comptrollers and copies may be obtained from the Accounts Officer concerned.

C.

Remittance Transfer Receipts forms, Supply bill forms, Cheque forms for Central Departments such as—
Forests,
Public Works,
Civil Department,
Personal ledger Accounts.

These are obtainable from the Controller of Stamps, Nasik Road.

Non-Government Institutions.
Indian Stores Department.
Military.
Telegraphs.
Railways.

These are obtainable from the Controller of Stamps, Nasik Road.

Preaudit cheque forms, etc.
Stock interest Warrants.
Trust Interest Payment orders.